# GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

### DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

#### **LOK SABHA**

### **UNSTARRED QUESTION NO. 909**

ANSWERED ON 24.07.2025

#### **DESILTING OF WATER BODIES**

#### 909. SHRI G KUMAR NAIK

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the schemes/programmes being implemented by the Government for the desilting of water bodies and dams;
- (b) whether the Government has allocated any funds for desilting, restoration and renovation of water bodies and if so, the details thereof, State-wise;
- (c) the details of the funds allocated and the benefits provided under the schemes of Repair, Renovation, and Restoration (RRR) of Water Bodies and the Dam Rehabilitation and Improvement Project (DRIP), State-wise; and
- (d) whether specific funds have been allocated for the desilting, development and maintenance of the Tungabhadra Dam in Karnataka and if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) The Government of India is implementing the Pradhan Mantri Krishi Sinchayee Yojna (PMKSY) with Har Khet Ko Pani (HKKP) as one of its components and the Repair, Renovation and Restoration (RRR) of Water Bodies schemes have been incorporated as part of PMKSY-HKKP. Works related to desilting of water bodies, repairing conveyance systems, strengthening bunds, repairing weirs and sluices, catchment treatment, command area development, and soil erosion prevention are being considered for central assistance under RRR of Water Bodies component of PMKSY-HKKP.

The Government of India has released Rs. 545.35 crore as central assistance to various States under the Repair, Renovation, and Restoration (RRR) of Water Bodies scheme, a component of the Pradhan Mantri Krishi Sinchayee Yojana – Har Khet Ko Pani (PMKSY-HKKP), from the financial year 2016–17 up to 31st March 2025. As a result, an irrigation potential of 1.20 lakh hectares has been restored, and 191 million cubic meters (MCM) of water storage capacity has been revived as of March 2025. State-wise details are provided in **Annexure-I**.

The Government of India is also implementing externally funded Scheme Dam Rehabilitation and Improvement Program (DRIP) Phase II &III which aims to improve dam safety and efficiency. It includes rehabilitation, emergency plans, and capacity-building. Under the scheme, there is no dedicated fund

allocation for de-silting, however, provision for carrying out need based de-siltation of selected dams exists.

The Scheme has provision of onboarding nineteen (19) States, and three Central Agencies for rehabilitating their selected dams. The Phase II is being cofinanced by World Bank and Asian Infrastructure Investment Bank (AIIB). The completion period of the scheme is March, 2031.

Details of fund allocation to all implementing agencies under the Externally Aided Dam Rehabilitation and Improvement Project (DRIP) Phase II & III, as approved by the Union Cabinet, are provided in **Annexure-II**. Benefits generally include improved safety and operational performance of rehabilitated dam along with dam safety institutional strengthening.

(d) The Karnataka Water Resources Department rehabilitated the civil structures of the Tungabhadra Dam under its jurisdiction. However, the proposal submitted by Karnataka WRD did not include any provision for de-silting of the Tungabhadra Dam. The works were limited to seepage reduction measures (such as grouting and pointing), restoration of the downstream embankment, repairs to the energy dissipation arrangements, and some instrumentation works in the dam. The expenditure incurred on civil rehabilitation works towards left part of the Tungabhadra dam which is under jurisdiction of Karnataka is Rs. 34.60 Crore against the awarded work of Rs. 41.55 Crores under DRIP-II Scheme.

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## **ANNEXURE -I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF UNSTARREED QUESTION NO. 909 TO BE ANSWERED IN LOK SABHA ON 24.07.2025 REGARDING "DESILTING OF WATER BODIES"

Details of Central Assistance released, Irrigation potential created and Storage revival under PMKSY-HKKP (Since 2016-17 to 2024-25)

Sl		Central Assistance	Irrigation	Revival of Storage
No.	State	Released (Rs. In	Potential	(MCM)
110.		Cr.)	restored (Th ha)	
1	Andhra Pradesh	2.70		
2	Bihar	41.76	21.80	87.92
3	Gujarat	14.54	3.90	0.0
4	Madhya Pradesh	0.00	8.00	0.03
5	Manipur	27.96	0.62	5.74
6	Meghalaya	2.66	0.88	0.44
7	Nagaland	15.74	0.0	0.0
8	Odisha	151.56	33.83	22.20
9	Rajasthan	82.01	17.77	11.52
10	Tamil Nadu	146.74	14.25	4.77
11	Telangana	59.68	16.31	54.37
12	Uttar Pradesh	0.00	2.35	4.29
	Total	545.35	119.71	191.28

## **ANNEXURE -II**

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF UNSTARREED QUESTION NO. 909 TO BE ANSWERED IN LOK SABHA ON 24.07.2025 REGARDING "DESILTING OF WATER BODIES"

Details of fund allocation as approved by the Union Cabinet under the Externally Aided Dam Rehabilitation and Improvement Project (DRIP) Phase II & III

S.no.	State/Agency	Union Cabinet Allocation for Ph II and III		
	o v	Ph II Cost (Rs. In Cr.)	Ph III Cost (Rs. In Cr.)	
1	AP WRD	336	331	
2	BBMB	70	160	
3	Chhattisgarh WRD	133	0	
4	DVC	44	100	
5	Goa WRD	58	0	
6	Gujrat WRD	201	199	
7	Jharkhand WRD	57	181	
8	KaWRD (incl. KPCL)	308	304	
9a	Kerala SEBL	75	75	
9b	Kerala WRD	166	0	
10	Maharashtra WRD	379	561	
11	Manipur WRD	156	155	
12	MePGCL	221	220	
13	MP WRD	100	86	
14	Odisha WRD	403	401	
15	Punjab WRD	196	246	
16	Rajasthan WRD	503	462	
17a	TANGEDCO	227	227	
17b	TN WRD	303	307	
18	Telangana WRD	276	269	
19	UJVNL	171	103	
20	UP I&WRD	396	391	
21	West Bengal I&WD	43	41	
22	CWC	285	285	
	Total	5107	5104	

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